

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 09.04.2003

CP No. 50/02 (OA No.372/97)

Ramesh Chand S/o Shri Laxman Lal r/o of Nagra Prakash Road, Ajmer, Ex-Office Superintendent, Western Railway, Ajmer.

.. Applicant

VERSUS

1. Shri R.F.Jharubar, Secretary, Railway Board, Rail Bhawan, New Delhi.
2. Shri Kamal Pishore Agarwal, General Manager, Western Railway, Churchgate, Mumbai.
3. Shri Naresh Kumar, Dy. Chief Mechanical Engineer, C&W Shop, Western Railway, Ajmer.
4. Shri Dinesh Chand Hariyat, Asstt. Accounts Officer (W&S), Loco Workshop, Ajmer.
5. Shri G.R.Patnekar, Asstt. Accounts Officer (Eng.), Western Railway, Churchgate, Mumbai.

.. Respondents

Applicant present in person

Mr. S.S.Hasan, counsel for respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

This Contempt Petition has been filed for the alleged disobedience of the order dated 13.7.2001 passed in OA No.372/1997, Ramesh Chand Vs. U.O.I. & ors.

2. The respondents-contemners have filed reply to the Contempt Petition.

2.1 An affidavit has also been filed by the

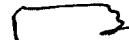
respondent-contemners in which certain due-drawn statement has been given. We have gone through the documents filed by the respondent-contemners. We are of the view that there is no wilful disobedience of the order of this Tribunal in this case. Accordingly, this Contempt Petition is dismissed. Noticees are discharged.

2.2 We would like to observe that if any of the grievances of the applicant still remain unremedied, he may file a fresh OA, subject to limitation.



(M.L.CHAUHAN)

Member (J)



(H.O.GUPTA)

Member (A)